

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2023-24/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Ms. Rashim Chandel, S.D.J.M., Bokaro.
2. Ms. Samirah Khan, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M.(J.J.B.), Bokaro.
3. Ms. Rashmi Agrawal, S.D.J.M.-cum-Judge I/c, Bokaro (Bermo at Tenughat) [U.O.T.].
4. Ms. Sweta Soni, Civil Judge (Jr. Div.)-cum-J.M, Bokaro (Bermo at Tenughat) [U.O.T.].
5. Ms. Supriya Rani Tigga, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.)-cum-Spl. Court, elected M.P./M.L.A., Chaibasa.
6. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.B.), Chatra.
7. Mr. Manoj Kumar, Railway Judicial Magistrate, Daltonganj
8. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj [U.O.T.].
9. Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
10. Ms. Babita Mittal, J.M.-cum-P.M. (J.J.B.), Deoghar
11. Ms. Manya Tandon, J.M, Deoghar [U.O.T.].
12. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Deoghar (Madhupur).
13. Ms. Monika Prasad, J.M., Deoghar (Madhupur) [U.O.T.].
14. Mr. Ankit Kumar Singh, Railway Judicial Magistrate, Dhanbad.
15. Mr. Mahendra Pandit, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad [U.O.T.].
16. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
17. Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
18. Mr. Subhash Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad [U.O.T.].
19. Ms. Ayesha Singh Sardar, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
20. Mr. Suresh Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
21. Mr. Sidhant Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
22. Ms. Jenish Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad [U.O.T.].
23. Mr. Bijai Kumar Yadav, J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Dumka [U.O.T.].
24. Mr. Jitendra Ram, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Dumka.
25. Mr. Zaved Khan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa [U.O.T.].
26. Mr. Harshit Tiwari, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
27. Mr. Amit Khanna, J.M.-cum-Judge I/c, Garhwa (Nagar Untari).
28. Mr. Ishraque Zeya Khan, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih.
29. Mr. Abhinandan Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih.
30. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih.
31. Ms. Payal Jha, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih.
32. Ms. Anamika Kachhap, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih.
33. Ms. Megha Priyanka Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M, Giridih.
34. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.B.), Godda
35. Mr. Divyam Choudhary, J.M.-cum-Judge I/c, Godda.
36. Mr. Pranav Kumar, S.D.J.M., Gumla.
37. Ms. Arpita Narayan, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Hazaribagh
38. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
39. Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh [U.O.T.].
40. Ms. Nikhat Ayesha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
41. Ms. Shristi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
42. Ms. Kanchan Kumari, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur.
43. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
44. Mr. Utkarsh Jain, J.M-cum-Judge I/c, Jamshedpur.
45. Mr. Aditya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur [U.O.T.].
46. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
47. Mr. Vikash Kumar Bhagat, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
48. Mr. Richesh Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
49. Ms. Khusboo Tyagi, S.D.J.M.-cum-P.M. (J.J.B.), Jamtara.
50. Mr. Tushar Anand, J.M.-cum-Judge I/c-cum-P.M.(J.J.B.)-cum-Addl. Civil Judge (Jr. Div.), Khunti.
51. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M. (J.J.B.), Koderma.

52. Ms. Juhi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma [U.O.T.].
53. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Koderma [U.O.T.].
54. Mr. Mithilesh Kumar, S.D.J.M.-cum-P.M. (J.J.B.), Latehar.
55. Ms. Puja Kumari Lal, J.M.-cum- P.M. (J.J.B.), Lohardaga.
56. Ms. Suchita Nidhi Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Lohardaga.
57. Mr. Nirmal Kumar Bharti, S.D.J.M.-cum-P.M. (J.J.B.), Pakur
58. Ms. Anulica Kumar, S.D.J.M., Ramgarh.
59. Mr. Khalid Rasheed Ali Ahmed, J.M.-cum-Judge I/c, Ramgarh.
60. Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi [U.O.T.].
61. Ms. Kaveri Kumari, S.D.J.M., Ranchi
62. Ms. Rojleena Bara, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M.(J.J.B.), Ranchi [U.O.T.].
63. Ms. Dhriti Dhairya, Civil Judge (Jr. Div.), Ranchi [U.O.T.].
64. Mr. Shivraj Mishra, J.M.-cum-Judge I/c, Ranchi [U.O.T.].
65. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-J.M, Ranchi [U.O.T.].
66. Mr. Alok Singh, S.D.J.M.-cum-Judge I/c-cum-P.M.(J.J.B.), Sahebganj.
67. Mr. Hussamuddin Waris, S.D.J.M., Sahebganj (Rajmahal).
68. Mr. Mahaboob Alam, J.M., Sahebganj (Rajmahal).
69. Mr. Amit Akash Sinha, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Seraikella-Kharsawan (Chandil).

Sub.:- Nomination of Judicial Officers for attending **one-day “Special Training Programme on Bhartiya Nayay Sanhita (BNS), Bhartiya Nagrik Suraksha Sanhita (BNSS), Bhartiya Sakshya Adhiniyam (BSA) for Judicial officers, Prosecutors, Advocates and Police Officers” (Course No. ST-1)** schedule to be held on **7th April, 2024**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid special training Programme scheduled to be held on **7th April, 2024** at **Judicial Academy Jharkhand, Ranchi**.

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi **from the evening of preceding day of the training Programme till the evening of concluding day of the training Programme**. All the nominated officers have to **report at Academy for training Programme on or before 09:30 A.M. for registration, in proper dress**.

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/-Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 1322 /Apptt.

Dated, Ranchi, the 02/04/24

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 351/JAJ dated 22.03.2024/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


2.4.24
Registrar (Administration)